

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
STARRED QUESTION NO. 147
TO BE ANSWERED ON 18th JULY, 2018**

CONCERNS RAISED BY TELECOM OPERATORS

147. DR. K. GOPAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the telecom operators have urged the Telecom Regulatory Authority of India (TRAI) to look into the rationalisation of levies like spectrum usage charges and licence fee, pin points in infrastructure expansion, regulation of OTT players among others;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the TRAI has agreed to some of the issues raised by telecom operators in the meeting held in the month of January, 2018 with them; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) An Interactive Meeting was held in the month of January 2018 with the Telecom Service Providers to elicit ideas/suggestions for incorporation/formulation of areas/topics on which public consultation may be carried out or the studies/surveys may be undertaken during the year 2018. Discussions were held on the Issues identified by TRAI for 2018 for Consultation, as well as the suggestions received from the TSPs for the Public Consultation during the year 2018. The TSPs put forward few suggestions for topics that require Public Consultations during 2018 like infrastructure related issues, review of licensing conditions, National Numbering Plan, Consultation on OTT, etc.

Based on the interactive Session, a few issues/topics have been identified tentatively by TRAI for public consultations during 2018, which include Provision of telecom services – infrastructure related issues, Telecom as a critical infrastructure, Financial viability issues, etc.
